

Order no. 7 Dt. 5/11/98

For admission
S/o Benu
18/11

At the request of learned
counsel for the applicant, posted to
16/11/98 for admission positively.
In this case several adjournments
have been granted. In view of this,
this case will be taken up on the
date fixed for admission positively.

S/o
vice-chairman
18/11/98
Member (J.D.C)

16.11.98

Learned counsel for the petitioner wants
permission to withdraw this O.A. Permission is
so accorded. In view of this O.A. is withdrawn
as not being pressed.

S/o
VICE-CHAIRMAN
16/11/98
MEMBER (JUDICIAL)